

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : NSE Investments Ltd  
Vs  
Market Simplified India Ltd & Ors

**MAIN PETITION NUMBER** : CP(CA)/7(CHE)/2024  
**(IA/MA) APPLICATION NUMBERS**

IA(CA)/56(CHE)/2024

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**ORDER**

Present: Mr. Arvind Rajagopal, Ld. Counsel for Applicant.  
Mr. Suhrith Parthasarathy, Ld. Counsel for Respondent.

This application has been filed to delete the name of the Applicant from the array of parties in CP(CA)/7(Che)/2024.

Ld. Counsel for Respondent seeks time to file counter. Two weeks time is granted to file counter.

One week time is granted to the Applicant to file Rejoinder, if any.

It is stated that the main CP is coming up for hearing on 01.05.2024.

List this application along with main CP on **01.05.2024**.

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[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

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[JYOTI KUMAR TRIPATHI]  
MEMBER (JUDICIAL)